THE HIGH COURT OF MEGHALAYA
SHILLONG

N O T I F I C A T I O N

Dated Shillong the 10th July, 2026

No.HCM.II/168/Pt.I/2014/Estt/20 : In pursuance of the resolution passed in the meeting of the Committee for Designation of Senior Advocates held on 06.07.2026 and in terms of sub-rule (1) of Rule 5 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2026, Smti. Tshering Yangi B, Senior Advocate, High Court of Meghalaya is nominated as a member of the Committee for Designation of Senior Advocates, High Court of Meghalaya in lieu of Shri. T.T.Diengdoh, Senior Advocate, High Court of Meghalaya.

SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo.No.HCM.II/168/Pt.I/2014/Estt/20-A Dated Shillong, the 10thJuly,2026

Copy to:-

1. The Registrar-cum-P.P.S. to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for her Ladyship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The P.S. to the Advocate General, Meghalaya, Shillong for favour of kind information.
5. The P.A to the Registrar General, High Court of Meghalaya, for his kind information.
6. Shri T.T. Diengdoh, Senior Advocate, High Court of Meghalaya, for his kind information.
7. Smti T.Yangi B, Senior Advocate, High Court of Meghalaya, for her kind information.
8. The President/Secretary, High Court of Meghalaya Bar Association.
9. The President/Secretary, Shillong /Tura/Jowai/Williamnagar/Nongpoh /Nongstoin/Ampati/Khliehriat/Mawkyrwat /Resubelpara /Baghmara , Bar Association.
10. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
11. Notice Board.
12. Office file.

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10.7.26

SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES